

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 266 of 2014

Dated : 12th December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Lahmeyer International (I) Pvt. Ltd.	... Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	... Respondent(s)

Counsel for the Appellant (s): Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Ms. Meghana Aggarwal
NMr. Hemant Singh

Counsel for the Respondent(s): Mr. Sitesh Mukherjee with .
Mr. Gautam Chawla for R.2
Mr. Rajiv Srivastava for R.5 to 8
Mr. Alok Shankar for R.10

ORDER

Post the matter for hearing on **21.01.2015** along with Appeal no. 233 of 2014. In the meantime, pleadings be completed.

(Justice Surendra Kumar)
Judicial Member
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(Rakesh Nath)
Technical Member